(ख) यदि हां, तो इसके क्या कारण हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : (क) जी हां ।

(ख) जिस भूतपूर्व स्टेट रेलवे में उनकी नियुक्ति सबसे बाद में हुई उसमें उनका वेतन और प्रवरता निर्धारित करते समय उनकी पहले की नौकरी जरूर शामिल की गयी होगी । यह भी जरूरी था कि भारत की सरकारी रेलों में ले लिये जाने के बाद उनकी पारस्परिक प्रवरता (inter seniority) में कोई उलट-फेर न हो । जिन लोगों को समय-मान (time scale) में ऊंचे वेतन पर रखा गया उन्हें पिछली नौकरी के लिये एक साल की नौकरी पर न्यूनतम वेतन-मान में एक वृद्धि दी गयी थी । लेकिन यह लाभ अधिक से अधिक ५ साल के लिये दिया गया था । इसके साथ एक शर्त यह थी कि ऐसा करने से उनकी पारस्परिक प्रवरता में उलट-फेर न हो और यह भी कि उस तारीख को उन्हें समानित राजपत्रित संवर्ग (equated gazetted cadre) में कोई जगह मिली हो ।

Dujana House, Delhi

2935. Shri Naval Prabhakar: Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that the construction of Dujana House in Delhi has been postponed;

(b) the number of people for whom residential accommodation would be provided in it and the number of shops likely to be constructed there; and

(c) the rent per month for the residential accommodation per unit and the shop respectively?

The Minister of Health (Shri Karmarkar): (a) The scheme of remodelling Dujana House in Delhi has not been postponed.

(b) It is proposed to construct 82 residential and 56 commercial units.

(c) This has not yet been worked out.

Overwork by Railway Staff

2936. Shri Sanganna: Will the Minister of **Railways** be pleased to state:

(a) whether Government are aware that the Railway Staff at stations other than Rayagada and other big stations on the Waltair-Raipur line of the South Eastern Railway Zone are required to work for twelve hours a day against eight hours under the Rules;

(b) if so, the reasons therefor; and

(c) whether any overtime allowance is given for the extra hours?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). At some stations on the Waltair-Raipur section, staff have been classified on the basis of workload, as 'essentially intermittent' and are rostered for work for twelve hours a day which includes material periods of inaction aggregating six hours or more. Staff who are classified as 'continuous' are rostered for work for eight hours a day. This is in accordance with the Indian Railways Act, 1890 as amended in 1956.

(c) Employees classified as 'essentially intermittent' earn overtime, only if the actual hours of duty exceed seventy five hours a week.

Development of Tuticorin Harbour

2937. { **Shri Thanu Pillai:**
Shri Thanulingam Nadar:
Shri Sankarapandian:
Shri K. S. Ramaswamy: }

Will the Minister of **Transport and Communications** be pleased to state:

(a) the various schemes submitted to the Government regarding the development of Tuticorin Harbour;

(b) the comparative advantages and disadvantages of the various schemes;

(c) whether copies or summaries of the various schemes will be placed on the Table; and

(d) whether any decision has been arrived at?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The development of minor ports is primarily the responsibility of State Governments.

The development of Tuticorin as a deep sea port has been under the consideration of the Government of Madras since 1920. The names of the various schemes proposed for the development of the port are the following:

(1) Wolfe Barry and Partners' Scheme,

(2) Sir Robert Bristow's Scheme,

(3) The Palmer Committee's scheme,

(4) Shri B. N. Chatterjee's scheme, and

(5) The Sethusamudram Project Committee's scheme.

(b) Information is being collected from the State Government and a statement will be laid on the Table of the Sabha as soon as possible.

(c) The Government of India do not have copies of all the schemes The Government of Madras have been asked to forward summaries of the various schemes other than that of the Sethusamudram Project Committee's scheme and they will be laid on the Table of the Sabha in due course Copies of the Sethusamudram Project Committee's Report have already been placed in the Library of the Parliament.

(d) No. As indicated in the reply to unstarred question No. 3532 on the 8th May 1958, the investigations undertaken by the Tuticorin Port Trust to determine the layout of the port are still in progress. The Government of India also understand that traffic survey was started recently. A decision can be taken only after the results of the boring experiments and the traffic survey are known.

चतुर्थ श्रेणी के पदों के लिये आवेदन-पत्र

२६३८. श्री प० ला० बारूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि रेलवे में चतुर्थ श्रेणी के पदों के लिये सभी प्रार्थना-पत्र केवल अंग्रेजी में ही होते है ,

(ख) उम्मीदवार की शिक्षा सम्बन्धी योग्यताओं के बारे में प्रमाण-पत्रों को छोड़ कर और कितने प्रमाण-पत्र प्रार्थना-पत्र के साथ लगाने पड़ते हैं; और

(ग) क्या उन व्यक्तियों को जो केवल हिन्दी भाषा जानते है और विशेष रूप से अनुसूचित जाति के व्यक्तियो को इस प्रकार के प्रार्थना-पत्र अंग्रेजी मे भरने मे कोई कठिनाई होती है ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : (क) कुछ रेलो ने अर्जी के फार्म अंग्रेजी मे नियत किये हैं और कुछ रेले अंग्रेजी के अलावा हिन्दी या दूसरी प्रादेशिक भाषाओं मे भी अर्जी स्वीकार कर लेती है ।

(ख) हर उम्मीदवार का उमर और चरित्र के प्रमाण-पत्र देने जरूरी है । अनुसूचित जाति और अनुसूचित आदिम जाति के उम्मीदवारो को इस बात का भी प्रमाण-पत्र देना होता है कि वे अनुसूचित जाति या अनुसूचित आदिम जाति के है । लेकिन जो उम्मीदवार निर्धारित प्रमाण-पत्र नही दे पाते और उनके बदले में कोई ऐसा प्रमाण देते है जो जाहिरा तौर पर ठीक जान पड़े, तो उस हालत मे भी नियुक्ति के लिये उनकी अर्जियों पर विचार किया जाता है ।

(ग) किसी तरह की कठिनाई नोटिस मे नहीं आयी है, क्योंकि आम तौर पर